

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 4128/2017

New Delhi, this the 27th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Ragini Gupta
Aged about 50 years,
W/o. Sh. Mukesh Sharma
R/o. D-40, Vikas Puri,
New Delhi.
2. Anil Chandra Deb
Aged about 55 years,
S/o. Sh. Gopal Chandra Deb,
R/o. H-2/19, Bengali Colony,
Mahavir Enclave, New Delhi – 110 045.
3. Basavaraja
Aged about 54 years,
S/o. Sh. C. P. Seebaiah
R/o. 95, Jupiter Apartment, 'D' Block,
Vikas Puri, New Delhi – 110 018.
4. Neelam Sharma
Aged about 50 years,
W/o. Sh. S. K. Rampal
R/o. E-7, I.T.I. Pusa Campus,
New Delhi-110 012.
5. Gurmandeep Kaur
Aged about 45 years,
W/o. Sh. Brijesh Singh Chowdhary
R/o. E-19, I.T.I Campus, Pusa,
Delhi.
6. J. R. Bhowte
Aged about 50 years,
S/o. Sh. Raghunath H. Bhowte
R/o. Q. No. – 23, Type-III, I.T.I.,
Staff Quarter Campus, Vivek Vihar,
Delhi.
7. Bharat Sanga
Aged about 45 years,
S/o. Sh. A. M. R. Sanga

R/o. D-706, 7th Floor, DDA HIG Flats,
PKT Gh-4, Sec-29, Rohini,
Delhi – 110 042.

8. Rajesh Soni
Aged about 48 years,
S/o. Sh. K. R. Soni,
R/o. CGA/17C Janak Puri,
New Delhi – 110 058.
9. Manoj Kumar Mishra
Aged about 49 years,
S/o. Late Sh. Uday Bhanu Mishra
R/o. Plot No. 23, Flat B-703, Sector-7,
Dwarka, New Delhi-110 075.
10. Sanjay Das
Aged about 45 years,
S/o. Late Sh. M. N. Das
R/o. E-22, ITI Pusa Campus,
New Delhi-110 012.
11. Syed Mohammed Qamaruzzaman
Aged about 50 years,
S/o. Sh. Syed Mohammed Nasim Hashmi
R/o. CR-226, CR Road, Lalita Park,
Laxmi Nagar, Delhi-110 092.
12. Ravinder Kumar
Aged about 47 years,
S/o. Sh. Sanwal Singh
R/o. 277, GF, Ashoka Enclave Main,
Sec – 35, Faridabad – 121 003 (Haryana)
13. Syed Mohammad Tarique
Aged about 52 years,
S/o. Sh. Syed Mohammad Afaque Rahmani
R/o. H-38/A, First Floor, Yazdani Manzil Abulfazal,
Enclave-1, Jamia Nagar, New Delhi-110 025.
14. Anil Kumar Mishra
Aged about 55 years,
S/o. Sh. Surendra Nath Mishra
R/o. 321, 1st Floor, (Left Side) Ashoka Enclave Main,
Sec-35, Faridabad – 121 003 (Haryana).
15. Mukesh Kumar Varma
Aged about 47 years,
S/o. Late Sh. Prabhulal Varma
R/o. Type 4, Q. No. 6, G.B. Pant, Institute of Technology,
New Campus, Okhla, New Delhi-110 020.

16. Jai Prakash
 Aged about 47 years,
 S/o. Late Sh. Suo Prasad
 R/o. 40F/ Pocket – L, DDA Flat,
 Sheikh Sarai – II, New Delhi – 110 017.

17. Sandeep Handa
 Aged about 48 years,
 S/o. Sh. S. K. Handa
 R/o. 20/31 Old Rajinder Nagar, Delhi – 110 060.

18. Subrata Kumar Patra
 Aged about 47 years,
 S/o. Sh. Amurya Ratan Patra
 R/o. T – 08/104, RPS Savana,
 Sector – 88,
 Faridabad – 121 002.

19. Mukesh Kumar Gupta
 Aged about 54 years,
 S/o. Sh. Lal Chand Gupta
 R/o. RZ 355C/D – 40 Street No. 6, Sadh Nagar,
 Palam Colony, New Delhi – 110 045.

20. Shyam Baboo Bambiwal
 Aged about 48 years,
 S/o. Sh. Ram Chandra Bambiwal
 R/o. C4/404, Eastern Heights, Nyay Khand-3,
 Indirapuram, Ghaziabad.Applicants

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi
 Through its Chief Secretary,
 A-Wing, 5th Floor, Delhi Secretariat,
 I.P. Estate, New Delhi.
2. The Principal Secretary,
 Department of Training and Technical Education
 Muni Maya Ram Marg,
 Pitampura, Delhi.
3. All India Council for Technical Education
 Through its Chairman,
 Nelson Mandela Marg,
 Vasant Kunj, New Delhi – 110 067.Respondents

(By Advocate : Mr. Amit Sharma for R-1 & 2 and Mr. Gyanendra Singh for R-3)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

This O.A is filed with a prayer to quash and set aside the regulations contained in Annexures A/1 to A/4 and to hold and declare that the Lecturers (Selection Grade)/Stage 4 who entered into service prior to 05.03.2010 had been wrongly excluded for purposes of advancement to stage 5 i.e., AGP of Rs.10,000/-. Other consequential reliefs are also claimed.

2. Heard the learned counsel for the parties.
3. Learned counsel for the respondents stated that the issue involved in the O.A has been decided by a Bench of this Tribunal in O.A 3545/2017 through order dated 20.07.2018. We have also perused the copy of the same. This is not disputed by the learned counsel for the applicants. Identical claim in that O.A was rejected and the O.A was dismissed.
4. Following the same, we dismiss this O.A. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/